

ITEM NO.7

COURT NO.6

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 166531/2023, in Criminal Appeal No. 2595/2023

SHOMA KANTI SEN

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

(IA No. 166531/2023 - INTERIM BAIL -ONLY LISTED)

Date : 30-11-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Anand Grover, Sr. Adv.
Ms. Nupur Kumar, AOR
Mr. Paras N. Singh, Adv.
Ms. Susan Abraham, Adv.
Mr. Pradeep Mandhyan, Adv.
Ms. Kritika Agarwal, Adv.
Mr. Nilesh Ukey, Adv.
Mr. Rohin Bhatt, Adv.
Ms. Muskan Nagpal, Adv.

For Respondent(s) Mr. Omkar Deshpande, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Raavi Sharma, Adv.

Mr. K M Nataraj, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Siddharth Dharamadhikari, Adv.
Mr. Anam Venkatesh, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the main appeal on 06th December, 2023 as
first item in the regular hearing list.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)